

Annexure-6 to Circular No. IBB/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: M/s. Gupta Power Infrastructure Limited; Date of commencement of CIRP: 26.09.2025 (order received on 27.09.2025)

NCLT order C. P. (LB) No. 37 (KB)/2024 dated 26.09.2025 (order received on 27.09.2025)

List of creditors as on: 28.10.2025

[illegible]